

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.66 of 2011

Dated : 25th July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Madhya Pradesh Poorv Kshetra Vidyut Nigam Ltd & Ors. ... Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran,
Mr. Anand K. Ganesan & Ms. Ranjitha with
Mr. Praveen Kr. Jain & Mr. Pavan Jain (Reps.)

Counsel for the Respondent(s): Mr. Matrugupta Mishra for R.1

ORDER

The learned counsel for the Respondent-Commission submits that Written Submissions on behalf of the Commission is being filed today and a copy of the same has been served on the other side.

Post the matter on **18.08.2011.**

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/ KS